NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 16.11.2017 AT 10.30 AM

CP(IB)No.230/09/HDB/2017	
Aliens Developers Pvt Ltd	
Neeraj Tiwary & anothers	
Aliens Developers Pvt Ltd	
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	Aliens Developers Pvt Ltd Neeraj Tiwary & anothers Aliens Developers Pvt Ltd

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. ABBA QAO	must and	UNPPUTURI BPPALDOQUE	J. Cuch

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard, Shri. V. Appa Rao, learned counsel for the petitioner and Shri. Raja Sripathi Rao, learned counsel for the respondent

Post the case on 30.11.2017

Member (Technical)

Member (Judicial)